

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 153/17, IA154/17, IA 155/17, IA 156/17, IA 157/17 & IA 158/17 in CP No.166/ BB/2017	-	For hearing	241/ 242	Richa Kar and Another Vs Actoserba Active Wholesale Pvt. Ltd., & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Priyanka .M.P.

Respondent No. 2 to 5,
7 to 13 and 15

Priyanka

2. Anjali jaisa
9829737929

Petitioners

Anjali jaisa

3. Anmadhe Agnihotri
1/b4 Trilegal
9702433593


Respondent NO. 6
and 14

Anmadhe Agnihotri

Counsel for petitioner is present. Counsel for respondents are present. IA Nos.195/2017 to 199/2017 are taken up today. Counsel for Respondent No.1 undertakes to file objections in the Registry. He has reported that he has served copies of the objections on the concerned opposite parties. Counsel for R-7 to R-13 reported that she has filed an application under Section 8 of the Arbitration & Conciliation Act, 1996 and it is filed in the Registry.

Registry is directed to verify and put up note.

List it on 16.02.2018.


MEMBER (T)


MEMBER (J)